

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4548
ANSWERED ON:06.08.2009
PRODUCTION OF CRUDE OIL/NATURAL GAS BY ONGC
Singh Shri Brij Bhushan Sharan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the achievements made by the Oil and Natural Gas Corporation Limited (ONGC) during the last five years;
- (b) whether any action plan has been formulated by the Government to bring transparency in the functioning of the ONGC; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a): The achievements made by Oil and Natural Gas Corporation Limited (ONGC) during the last five years (2004-09), as on 01.04.2009, are as follows

Head Achievement

Production of Crude oil 128.25 Million Metric Tonnes (MMT)

Production of Natural Gas 112806 Million Cubic Metres (MMm3)

Discoveries made 102 new discoveries including
51 new prospects discoveries

Reserve accretion 910.91 Million Metric Tone (MMt) of Oil+
Oil Equivalent Gas (O+OEG)

Onshore

Acquisition 2D 8,665 Ground Line Kilometre (GLK)/Line Kilometre (LK)

Acquisition 3D 18,075 sq. km.

Wells 358

Offshore

Acquisition 2D 1,09,245 LK

Acquisition 3D 92,528 sq. km.

Wells 148

(b) and (c): ONGC has taken various steps to bring transparency in its operations over the years. Some of these are as follows:-

- i) The website of ONGC is a store house of information relating to various areas of operations and functioning of the Company.
- ii) ONGC has an elaborate Vigilance Mechanism spread through out the Company headed by a Chief Vigilance Officer who reports to Chief Vigilance Commissioner.
- iii) ONGC was the first corporate entity in India to introduce an "integrity Pact Program" (IP) which involves an elaborate mechanism for floating of various tenders, wherein all the bidders are required to sign on IP while submitting their bids. The major features of IP programme include commitments and obligations of ONGC, Commitments and obligations of counterparties, violation and consequences. The entire process is overseen by Independent External Monitors. This ensures that all the tenders for procurement of goods and services are processed in a very transparent manner in line with international standards.
- iv) ONGC holds regular interaction with the vendors of the Company through Vendors Meet organized at least once in a year. All the major tenders of the Company are hosted on website of the Company to enable all eligible bidders to participate.